76,094 पंजीकृत के ग्रनुसार कुल ब्यक्ति डी०डी०ए० पलैटों के म्रावंटन की प्रतिक्षा कर रहे थे। भूमि तथा ब्तियादी ग्रन्संरचनात्मक सुविधाम्रों के ग्रह्मधीन ग्राठवीं पंचवर्षीय योजना के दौरान इन पंजीं इत व्यक्तियों को फ्लैटों के ग्रावंटन हेत् दिल्ही विकास प्राधिकरण ने ठोस योजनाम्रों की रूपरेखा तैयार की है।

- (ग) पिछले तीन वर्षों के दौरान दिल्ली विकास प्राधिकरण द्वारा निर्मित्त/ म्रावंटित फ्लैटों की ग्रींसत संख्या कमणे 17,930 तथा 24,228 थी।
- 31 मार्च, 91 को स्थित के अनुसार, दिल्ली विकास प्राधिकरण द्वारा 196,6-67 के ग्रारंभ से 2,10,458 पलैटों का निर्माण किया गया था।

Allotment of land to Arunachal Pradesh for construction of a hostel in Delhi

1593. SHRI NYODEK YONGGAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government have received any request from Government of Arunachal Pradesh for allotment of a site for construction of a hostel building for Arunachalee students studying in different colleges of Delhi University; and
- (b) if so, the details thereof and the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No such request has been received "by Government of India from Government of Artinachal Pradesh.

(b) Does not arise in view of answer to (a) above.

Securing of, Delhi Development Au. *hority contracts by' force by anti-se trial elements

1594. SHRI SHIV PRATAP MISHRA: Minister of Will URBANthe DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of contracts are secured by antisocial elements by force with the collusion of Delhi Development Authority employees;

to Questions

- (b) if so, what is the number of such cases detected in the last one year; and
- (c) the measures Government have taken/propose to take to stop such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Vacant posits of hallasra in C.P.W.D.

- 1595. SHRI SARADA MOHANTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of vacancies of Khallasis for Scheduled Tribes have been lying vacant in Electrical Circle (Co.ordina_ tion) of C.P.W.D., New Delhi, since long;
- (b) whether it is also a fact that the Employment nominees of Ex changes have been waiting since long and no arrangements have been made for their interview/selections; and
- (c) if reply to parts (a) and (b) be in the affirmative, by when selection formalities are likely to completed in respect of the eligible candidates?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM). (a) to (c) The information is being collected and will toe laid on the Table of the Sabha.